

**IN THE INCOME TAX APPELLATE TRIBUNAL
'B' BENCH : BANGALORE**

**BEFORE SHRI CHANDRA POOJARI, ACCOUNTANT MEMBER
AND
SMT. BEENA PILLAI, JUDICIAL MEMBER**

IT(IT)A Nos.2920, 2921 & 2922/Bang/2017
Assessment years : 2011-12, 2013-14 & 2014-15

Visa Worldwide Pte. Limited, C/o Ernst & Young LLP, Ground & 1 st Floor, 'A' Wing, DivyaSree Chambers, #11, 'O' Shaughnessy Road, Langford Gardens, Bengaluru-560 025.	Vs.	The Asst. Commissioner of Income- tax, Circle-2(2), Bengaluru.
PAN – AADCV 0150 A		
APPELLANT		RESPONDENT

Assessee by	:	Smt. Tanmayee Rajkumar, Advocate
Revenue by	:	Shri G. Manoj Kumar, CIT

Date of hearing	:	22.01.2024
Date of Pronouncement	:	22.01.2024

ORDER

Per Chandra Poojari, Accountant Member

All these appeals by the assessee are directed against the different orders having common date for the assessment years mentioned as below:-

SN	IT(IT)A No. & Asst. Year	Impugned Asst. Order Passed by	Date of Order
1.	2920/Ban/2017 2011-12	ACIT, International Taxation, Circle- 2(2) Bangalore. u/s 143(3)rws 92CA rws 144C of the Act	30-10-2017
2.	2921/Ban/2017 - 2013-14	-do-	30-10-2017
3.	2922/Ban/2017 - 2014-15	-do-	30-10-2017

2. At the time of hearing, the ld. A.R. filed a letter dated 15/01/2024, wherein the assessee sought to withdraw the appeals as not pressed and sought the permission from the Tribunal for the same. In view of the above plea of the assessee, we are inclined to dismiss all these appeals as withdrawn.

4. In the result, all the appeals of the assessee are dismissed as withdrawn.

Order pronounced in the open court on 22nd January, 2024.

(BEENA PILLAI)

Judicial Member

Bangalore,

Dated, 22nd January, 2024

/ vms /

(CHANDRA POOJARI)

Accountant Member

Copy to:

1. The Applicant
2. The Respondent
3. The CIT
4. The CIT(A)
5. The DR, ITAT, Bangalore.
6. Guard file

By order

Asst. Registrar, ITAT, Bangalore